

12.00 hrs.

श्री रशीद मसूब (सहारनपुर) : स्पीकर साहब, मेरा प्वाइन्ट आफ आर्डर रूल 41 और 43 के अण्डर है। जो सवाल हम पूछते हैं उन का जवाब उधर की तरफ से नहीं आता है, बल्कि साइड-ट्रैक करने की कोशिश करते हैं। मैं आपसे इस सिलसिले में कल मिला था....

अध्यक्ष महोदय : इस वक्त नहीं, आप मुझ से मिले।

श्री रशीद मसूब : मैं कल आप से मिला था। हमारे क्वेश्चन को बिला-बजह रिजैक्ट किया जा रहा है....

अध्यक्ष महोदय : प्लोर आफ दि हाउस पर इस को नहीं उठा सकते।

श्री रशीद मसूब : आप सुन कर डिसएलाउ कर दीजिये।

अध्यक्ष महोदय : आप मेरी बात नहीं सुनते, तो मैं कैसे सुनूँ। मैं पहले सुनाना चाहता हूँ— इस प्लोर पर यह बात डिस्कस नहीं कर सकते।

श्री रशीद मसूब : यह बहुत अहम मसला है, पूरे सदन का सवाल है... (व्यवधान)

MR. SPEAKER : No talk on the floor of the House. You come to me. Not allowed. Nothing goes on record.

SARI RASHEED MASOOD : **

SHRI HARIKESH BAHADUR (Gorakhpur) : I had given an adjournment motion.

MR. SPEAKER : No adjournment motion. Not allowed. (Interruptions)

MR. SPEAKER : Don't get excited.

**Not recorded.

12.02 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF NATIONAL MINERAL DEVELOPMENT CORPORATION, LTD., HYDERABAD FOR 1979-80, REVIEW AND ANNUAL REPORT OF HINDUSTAN STEEL WORKS CONSTRUCTION LTD., CALCUTTA FOR 1979-80 AND TWO STATEMENTS.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : on behalf of SHRI PRANB MUKHERJEE, I beg to lay on the Table :—

1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956 :

(a)(i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1979-80.

(ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in the Library Sec. No. LT-2646/81]

(b) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1979-80 along with the Audited

Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (1) above.

[Placed in Library See. No. LT—2647/81]

ANNUAL ACCOUNTS, ETC. OF TEA BOARD FOR 1978-79, ANNUAL REPORT OF AND REVIEW ON CHEMICALS AND ALLIED PRODUCTS EXPORT PROMOTION COUNCIL, CALCUTTA FOR 1979-80 AND ANNUAL REPORT OF AND REVIEW ON CARDAMOM BOARD, COCHIN, FOR 1979-80.

SHRI BHISHMA NARAIN SINGH: On behalf of SHRI KHURSHED ALAM KHAN, I beg to lay on the Table :

(1) (i) A copy of the Annual Accounts (Hindi & English versions) of the Tea Board, for the year 1978-79 along with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2648/81]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chemicals and Allied Products Export Promotion Council Calcutta, for the

year 1979-80.

[Placed in Library. See No. LT—2649/81].

(3) (i) A copy of the Annual Report (Report Hindi and English versions) of the Cardamom Board, Cochin, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1979-80. [Placed in Library. See No. LT—2650/81].

NOTIFICATIONS UNDER COMPULSORY DEPOSIT SCHEME (INCOME-TAX PAYERS) ACT, 1974, UNDER INCOME-TAX ACT, UNDER WEALTH-TAX ACT, UNDER GIFT-TAX ACT, UNDER COMPANIES (PROFITS) SURTAX ACT, UNDER INTEREST-TAX ACT AND UNDER CENTRAL EXCISES AND SALT ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : I beg to lay on the Table :

(1) A copy of the Compulsory Deposited (Income-Tax Payers) (Amendment) Scheme, 1981, (Hindi and English versions) published in Notification No. S.O. 491 (E) in Gazette of India dated the 19th June, 1981, under sub-section (6) of section 19 of the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974.

[Placed in Library. See No. LT—2651/81]

(2) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961 :—

(i) The Income-tax (Sixth Amendment) Rules, 1981, published in Notification No. S.O. 492(E)